

**HIRAKUD PROJECT**

\*626. **Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the acreage of land acquired so far for the Hirakud Dam Project; and

(b) the number of (i) persons and (ii) the families affected by the land acquired?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected from the Government of Orissa and will be laid on the Table of the House as soon as possible.

**AGRICULTURAL FARM AT BURLA**

\*627. **Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the area of land used as agricultural farm under the Burla Colony of Hirakud Dam Project;

(b) since when the agricultural farm was started and what the amounts of expenditure and income from this are;

(c) whether the entire expenditure of this farm is met out of the funds of the Hirakud Dam Project; and

(d) the number of persons employed in the agricultural farm at Burla and their pay?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a). 22 acres.

(b) The farm was started on experimental basis in *Khari*, 1951 and closed down in the same season after a few months. The total expenditure incurred during that period was Rs. 9,098 and the income realized was Rs. 639.

(c) The expenditure incurred was charged to the Hirakud Dam Project.

(d) As the farm has already been closed down no staff is employed thereon at present.

**QUARTERS FOR GOVERNMENT EMPLOYEES**

\*628. **Shri Achuthan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that most of the Government servants in New Delhi of the lower income groups who have joined services as early as 1940 have not been provided with Government accommodation;

(b) the number of Government servants in the Secretariat with 5 or

more years of service without Government accommodation in the following pay groups:

(i) up to Rs. 100/-.

(ii) Rs. 101—300/-.

(iii) Rs. 301—500/-.

(iv) Rs. 501 and above; and

(c) what are the immediate steps taken or likely to be taken to provide them with quarters?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) No.

(b) The information strictly according to the pay groups mentioned by the hon. Member is not available. The residences are classified according to pay groups with gaps smaller than those mentioned in the question and a statement containing the required information for the pay groups according to the classification of residences, which is even more detailed is placed on the Table of the House

(c) 500 flats for officers drawing less than Rs. 500 p.m. and 100 flats for officers drawing Rs. 500 or more p.m. are nearing completion. An equal number is to be constructed during the current financial year. It is proposed to repeat this programme for a few years subject to availability of funds. It is also proposed to modify the Allotment Rules to ensure allotment of some accommodation to unprovided officers with long years of service.

**STATEMENT**

Pay group	Number of Government Servants (excluding class IV Government servants) with five or more years of service and who have not been allotted Government accommodation.
Less than Rs. 75/-	369
Rs. 75—99/-	1,892
Rs. 100—149/-	971
Rs. 150—199/-	1,511
Rs. 200—249/-	838
Rs. 250—349/-	290
Rs. 350—499/-	114
Rs. 500/- and above.	44

**SILK (IMPORT)**

\*629. **Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of silk imported, yearly for the last five years;